



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2239/2016	SADIKA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM MD.A HUSSAIN(R-9) SC, SECONDARY EDUCATION MR.A S CHOUDHURYR-9
2	WP(C)/4980/2017	AFZAL HUSSAIN LASKAR Versus THE STATE OF ASSAM and 6 ORS.	MR.S BORA MR. D MAZUMDAR MR.S M T CHISTIE	MR.B D DAS(Sr.Adv.)(R-6) GA, ASSAM MR. M NATH (SC, PNRD) MR.H K SARMA(R-6) MR.D SAIKIA(R-6) MS.R DEVI(R-6)

LEAVE NOTE OF ADVOCATES FOR 15/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021
10)	MR N DUTTA	16-09-2021	To	22-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/991/2014	JAGADISH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR. T R SARMA MR. L GOGOI MS. P MITRA MS. P HAZARIKA	SC, PNRD (R-1,3 & 4) GA, ASSAM SC, BTC
2	WP(C)/4758/2014	MAMTAZ AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.B K SARMA SC, SOCIAL WELFARE
3	WP(C)/6962/2017	M/S. RANDHANIJAN MEEN SILPA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.B K DAS MR.H P GUWALA MR.H P NEOG	GA, ASSAM SC, M A C

LEAVE NOTE OF ADVOCATES FOR 15/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021
10)	MR N DUTTA	16-09-2021	To	22-09-2021